

**IN THE CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL,
EAST REGIONAL BENCH : KOLKATA**

Service Tax Miscellaneous Application No.77898/2018

&

Service Tax Appeal No.76387 of 2016

(Arising out of Order-in-Appeal No.20/DIB/CE(A)/GHY/16 dated 07.04.2016 passed by Commr. (Appeals) of Customs, Central Excise & Service Tax, Guwahati)

CCEx. & Service Tax, Dibrugarh

Milan Nagar Lane "F" P.O. : C.R.Building,
Dibrugarh

Applicant

VERSUS

M/s Madhurya Rajkonwar

Lakwa Mohan Deodhai Gaon, Near ONGC Colony,
Lakwa, Sivasagar,
Assam-785640.

Respondent

Appearance:

Shri A.K.Biswas, A.R. for the Appellant
None for the Respondent

CORAM:

HON'BLE SHRI P. ANJANI KUMAR, TECHNICAL MEMBER

HON'BLE SHRI P. DINESHA, JUDICIAL MEMBER

**MA ORDER NO.77097/2019
FINAL ORDER NO.76165/2019**

DATE OF HEARING : 27.08.2019

DATE OF DECISION : 27.08.2019

PER BENCH :

Department seeks withdrawal of their appeal in view of the Litigation Policy circulated vide F.No.390/Misc./116/2017-JC dated 25.06.2018.

2. In view of the above, the appeal stands dismissed as withdrawn.
MA for withdrawal of appeal stands disposed off.

(Dictated and pronounced in the open court)

Sd/

**(P. Anjani Kumar)
Member (Technical)**

Sd/

**(P. Dinesha)
Member (Judicial)**

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